GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4654 ANSWERED ON:06.08.2009 LIMITED LIABILITY PARTNERSHIP ACT Shanayas Shri M. I.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of companies registered under the newly enacted Limited Liability Partnership Act;
- (b) whether there is only one Registrar for registering LLP companies for the whole of the country;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to make registration of companies under LLP Act easier and hassle free?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) A total of 91 Limited Liability Partnerships have been registered under the Limited Liability Partnership Act, 2008.
- (b) & (c) Yes, Sir. Registration of LLPs is done by the Office of Registrar for Limited Liability Partnership, Ministry of Corporate Affairs, 3rd Floor, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi-110003.
- (d) The registration of LLPs is done through filing of e-forms electronically so as to make it easier and hassle free.